

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.181/00922/2018**

Wednesday, this the 20<sup>th</sup> day of February, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Sajitha Babu.K.K.,  
D/o.Muhamed Koya Peachayath,  
Post Graduate Teacher (Malayalam),  
Kunnamkulam House, Kalpeni,  
Union Territory of Lakshadweep – 682 557. ...Applicant

**(By Advocate – Mrs.Shameena Salahudheen)**

**v e r s u s**

1. Union of India represented by the Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi – 110 012.
2. The Administrator,  
Union Territory of Lakshadweep,  
Kavarathi – 682 555.
3. The Director of Education,  
Department of Education,  
Union Territory of Lakshadweep,  
Kavarathi – 682 555. ...Respondents

**(By Advocates – Mr.K.C.Muraleedharan [R1] & Mr.S.Manu [R2-3])**

This application having been heard on 20<sup>th</sup> February 2019, the Tribunal on the same delivered the following :

**O R D E R (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, it is submitted that in accordance with the directions of this Tribunal a test has been conducted. However, the applicant has failed in the said test.

.2.

2. In view of the above, the O.A is dismissed as infructuous. No order as to costs.

(Dated this the 20<sup>th</sup> day of February 2019)

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

asp

**List of Annexures in O.A.No.181/00922/2018**

1. **Annexure A-1** – True copy of the Notification No.F.No.18/12/2017-Edn/Estt. dated 6.3.2018 issued by the 3<sup>rd</sup> respondent.
2. **Annexure A-2** – True copy of the Letter No.F.No.18/3/2014 – Edn/Estt./395 dated 5.4.2018 by the Central Public Information Officer, Government of India, Lakshadweep Administration, (Directorate Education), Kavarathi.
3. **Annexure A-3** – True copy of the request dated 4.12.2015 submitted by the applicant.
4. **Annexure A-4** – True copy of the request in the year 2016 submitted by the applicant.
5. **Annexure A-5** – True copy of the Checklist circulated under Notice F.No.18/12/2017-Edn./Estt. dated 4.5.2018.

---